

Annexure – 8

Name of the corporate debtor: Max Alert Systems Limited; Date of commencement of CIRP: 24-08-2021; List of creditors as on: 26-11-2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name of creditor	Id en tif ic ati on No .	Details of claim received		Details of claim admitted						Amount of contingen t claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
No.			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Wheth er related party?	% of voting share in CoC					
1	Interocean Fincap Services Pvt.Ltd.		27-09-2021	62,79,386.00	32,07,319.00	Services	NIL	NIL	No	0.00%	-	-	30,72,067.00	-	Only principal accepted; Interest and GST charged not accepted
2	Santosh Balachandaran HUF		20-11-2021	1,85,481	1,85,481	Services	NIL	NIL	Yes	0.00%	-	-	-	-	As Ex-MD of the Company
3	Lenin Chandran HUF		20-11-2021	1,85,481	1,85,481	Services	NIL	NIL	Yes	0.00%	-	-	-	-	Promoter of the Company
4	Rochbeck Estate Private Limited		20-11-2021	42,69,592	19,14,046	Services	NIL	NIL	No	0.00%	-	-	23,55,546.00	-	Claim Proof ocument missing
5	Astra Ventures		20-11-2021	4,03,88,805	4,03,88,805	Services	NIL	NIL	No	0.00%	-	-	-	-	
6	Chandrabanshi Service Centre		20-11-2021	17,35,000	17,35,000	Services	NIL	NIL	No	0.00%	-	-	-	-	
				5,30,43,745	4,76,16,132						-	-	54,27,613.00	-	